

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 447
ANSWERED ON 08TH DECEMBER, 2022**

INSURANCE OF ROAD PROJECTS

447. SHRIMATI MANEKA SANJAY GANDHI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government proposes to insure road projects in the country;

(b) if so, the details of the insurance policy and the implementation process;

(c) whether the Government has a mechanism to pay compensation to the victims of hit-and-run cases and if so, the details thereof; and

(d) the number of such cases registered during the period from 2015 to 2020 and the amount of compensation disbursed for the accident victims in such cases?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (b) There is provision for various insurances to be undertaken by the contractor at its own cost in highway development projects. As per the provision of the Agreement, the contractor/concessionaire is required to maintain following insurance for any loss and damages from the appointed date till the date of issue of the Completion Certificate.

(i) Insurance of works, plants and machineries

- (ii) Insurance of contractor's equipment and documents**
- (iii) Insurance for Contractor's Defect liability**
- (iv) Insurance against injury to persons and damage to property.**

(c) to (d) Section 161 (as stands amended) vide Motor Vehicle (Amendment) Act, 2019, made provisions to enhance compensation in case of hit and run motor accident from Rs. 12,500/- to Rs 50,000/- for grievous hurt and from Rs. 25,000/- to Rs. 2,00,000/- in case of death. The Ministry has notified a new scheme as Compensation to Victims of Hit & Run Motor Accidents Scheme, 2022, vide notification GSR 163 (E) dated 25th February 2022. The implementation of this Scheme is pan-India. Ministry has also published rules, vide notification GSR 162 (E) dated 25th February 2022, regarding creation, operation and sources of the Motor Vehicle Accident Fund, to be used for providing compensation in case of Hit & Run accidents, treatment for accident victims and any other purpose, as may be specified by the Central Government.

Total number of road accidents occurred under category of hit and run in country during the period from 2015 to 2020 is given in table below.

Type of Collision	2015	2016	2017	2018	2019	2020
Hit and Run	57083	55942	65186	69822	57987	52448
